



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – IV on 15.04.2026 & 16.04.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	15.04.2026	20.05.2026
2.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	15.04.2026	20.05.2026
3.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	15.04.2026	20.05.2026

4.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	15.04.2026	20.05.2026
5.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	15.04.2026	20.05.2026
6.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	15.04.2026	20.05.2026
7.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	15.04.2026	20.05.2026
8.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	15.04.2026	20.05.2026
9.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	15.04.2026	20.05.2026

10.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.  <b>With</b>	15.04.2026	20.05.2026
11.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	15.04.2026	20.05.2026
12.	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024  <b>Part Heard</b>	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	15.04.2026	29.04.2026
13.	Competition App. (AT) No. 62 of 2022 & I.A. No. 1397 of 2023  <b>Part Heard</b>	International Spirits & Wine Association of India Vs. Competition Commission of India & Ors.	15.04.2026	29.04.2026
14.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5198, 5219, 6111 of 2023 & 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913,914, 1245, 1246, 1247, 1721, 1839, 2403, 2407, 2867, 3141, 3171, 3335, 3757, 3770, 3787, 3788, 3789, 3795, 3796, 3855, 3902, 5212, 5378 of 2025 & 597, 1800 of 2026  <b>Part Heard</b>	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Ors. (Authorized Representative for Class of Creditors)	16.04.2026	12.05.2026

<b>15.</b>	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024  <b>Part Heard</b>	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	<b>16.04.2026</b>	<b>12.05.2026</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar